

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB-2373/ND/2019

IN THE MATTER OF:

M/s Krishna Surgical Specialities Pvt Ltd.

Vs

M/s. Medeor Hospital Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 18.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ashutosh Gupta, Adv. Abhishek Aggarwal and Adv. Gaurav
Rana

For the Respondent

: Adv. Sood Sheruani and Adv. Abhishek Singh

ORDER

Place the matter before the regular bench on 09.12.2019.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)